

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A. 1173 of 1997
(UNLISTED)

Date of Order: 3.10.97.

SINGLE BENCH

Present: Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman,

L. KUMARAO (L.K. RAO)

-VS-

UNION OF INDIA & ORS.

For the petitioner: Mr. R.N. Ghorai, counsel.

For the respondents: NONE.

O R D E R

Division Bench is not available to-day in ~~Court No. 1~~.

This is filed as an unlisted motion to-day before the Single Bench.

Matter be listed for hearing regarding admission on 17.12.97. Petitioner shall ^{forthwith} serve on the respondents a copy of the application and the annexures thereto. Respondents shall file reply by 15.12.97.

Order passed this day shall be communicated by the petitioner to all the respondents.

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Plain copy.


(A.K. Chatterjee)
Vice-Chairman.